



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 25th December 2023

ORDER

1. In view of acceptance of withdrawal of resignation of Hon'ble Member (J) Justice (Retd.) Krishna Valli by Ministry of Corporate Affairs on 24.12.2023, the following directions are conveyed:
 - a. Order dated 22.12.2023 in respect of demitting of office by Hon'ble Member (J) Justice (Retd.) T. Krishna Valli issued by Secretary in Charge is withdrawn.
 - b. Order of Registrar dated 22.12.2023 to reconstitute the Kochi Bench with effect from 26.12.2023 stands withdrawn. The earlier Bench comprising Hon'ble Member (J) Justice (Retd.) Krishna Valli and Hon'ble Member (T) Shri S.B. Gautam shall continue to hold the Kochi Bench.
2. This issues with the approval of Hon'ble President.

Kamal Sultanpuri
25th Dec 2023
(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi
5. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi / Kolkata / Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/ Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.